

By E-Mail/Speed post/ Special Messenger
THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)
NO. HC.VII-81/2023/12473 /A

From :- Shri Utpal Rajkhowa
Registrar (Vigilance)
Gauhati High Court
Guwahati

To,
The District & Sessions Judge,
Charaideo, Sonari

Dated Guwahati, the 20th December, 2023

Sub:- **Permission to avail Home Travel Concession (HTC)**
Ref:- Letter No. DJCHA/2023/1818, dated 14.12.2023

Sir,

With reference to the above, I am directed to inform you that Shri Abhishek Mitra, Civil Judge (Jr. Div.) cum JMFC, Charaideo has been granted permission to avail HTC for the block period of 2022-2023, to visit his home at Guwahati from Sonari and back to Sonari, w.e.f. 27.12.2023 to 01.01.2024 (tentatively), by the shortest possible route, as per existing Rules.

Shri Mitra, may be informed accordingly.

Thanking you,

Yours faithfully,

Sdf

REGISTRAR (VIGILANCE)

Memo No. HC.VII-81/2023/ 12474-12477 /A. Dated 20th December, 2023
Copy to:-

1. The Principal Accountant General, (A&E), Assam, Guwahati for information.
2. Shri Abhishek Mitra, Civil Judge (Jr. Div.) cum JMFC, Charaideo, for information, with reference to his letter, dated 06.12.2023.
3. The Joint Registrar (Finance), Gauhati High Court, Guwahati for information and necessary action.
- ✓ 4. The Project Manager, Gauhati High Court, Guwahati for information with request to take necessary steps for uploading this letter in official website of this Hon'ble Court.

R
19/12/23

REGISTRAR(VIGILANCE)

19/12/23